NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: \$50/16

PETITION NUMBER

: TP 98/17

NAME OF THE PETITIONER (S)

: ENCARTA PHARMA PUT. LTD. : PANACEA HOSPITAL PYT. LTD.

NAME OF THE RESPONDENT (S)

UNDER SECTION

: 433

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Spajest.

PHONE NUMBER

REPRESENTATION BY WHOM

Deepak 9845/03/34

Petitioner

Shri Rajesh S, Advocate appearing for the Petitioner is present. He undertakes to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)